

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

APPEAL NO. 243 OF 2016

Dated: 9th October, 2017

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

In the matter of:

Telangana Offset Printers Association

... Appellant(s)

Vs.

Telangana State Electricity Regulatory Commission & Ors.

.... Respondent(s)

Counsel for the Appellant(s) : Mr. Rohit Rao N.
Mr. Mukund P. Unny
Ms. Devahuti Tamuli

Counsel for the Respondent(s) : Ms. D. Bharathi Reddy for R-1

Mr. Nishant
Mr. Rakesh K. Sharma for R-2 to 3

ORDER

Learned counsel for the appellant is filing rejoinder today. Pleadings are complete.

List the matter for hearing on **13.12.2017.**

**(I. J. Kapoor)
Technical Member**

ts/tpd

**(Justice Ranjana P. Desai)
Chairperson**